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No. K-11019/32/2023-US.I/II(iii)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-110 011.

Dated: 1st November, 2023.

## **NOTIFICATION**

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Hamarsan Singh Thangkhiew, Judge of the Meghalaya High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 02.11.2023 consequent upon the retirement of Shri Justice Sanjib Banerjee, Chief Justice, Meghalaya High Court on 01.11.2023.

(Rajinder Kashyap)

Special Secretary to the Government of India

Tele: 2338 3037

To

The Manager, Government of India Press, Minto Road, New Delhi. No. K-11019/32/2023-US.I/II(iii)

## Copy to:

- 1. Shri Justice Hamarsan Singh Thangkhiew, Judge of Meghalaya High Court through the Registrar General, Meghalaya High Court, Shillong.
- 2. The Secretary to the Governor, Meghalaya, Shillong.
- 3. The Secretary to the Chief Minister, Meghalaya, Shillong.
- 4. The Secretary to the Chief Justice, Meghalaya High Court, Shillong.
- 5. The Chief Secretary, Government of Meghalaya, Shillong.
- 6. The Registrar General, Meghalaya High Court, Shillong.
- 7. The Accountant General, Meghalaya, Shillong.
- 8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
- 9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11. PS to MoS, L&J (I/C)/PPS to Secretary (Justice).

12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

01 11 2023 (Prem Chand)

Under Secretary (Appointments-I)

Dated: 01.11.2023

Tele: 2338 2978